

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 388/(MAH)/2017
MA No. 467/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Reliance Infratel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(35)	RAJESH SHANKAR	Advocate for the Petitioner	Rajesh

ORDER

MA No. 466/2017 in CSP No. 387/230-232/NCLT/MB/MAH/2017

MA No. 467/2017 in CSP No. 388/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)